

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00540/2018
(with M.A. No.200/993/2018)

Jabalpur, this Friday, the 01st day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nawab Ali,
Aged about 65 years
S/o Hanumantal Chandni Chowk
Near Chhoti Masjid
District Masjid
Jabalpur (M.P.) 482002

-Applicant

(By Advocate –**Shri H.R. Bharti**)

V e r s u s

1. Union of India, General Manager,
West Central Railway,
Indira Market Jabalpur (MP) 482005

2. Divisional Railway Manager,
West Central Railway
Jabalpur (M.P.) 482005

3. The Senior Divisional Engineer
West Central Railway
Katni (M.P.) 42001

- Respondents

(By Advocate –**Shri Sapan Usrethe**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant submits that the applicant has filed M.A. No.200/993/2018 for condoning the delay in filing this Original Application.

2. The respondents have filed their reply and have prayed for rejecting the M.A.

3. It is seen that in the said M.A. no reasons has been mentioned as to why the applicant has not approached this Tribunal when the respondents have rejected the claim of the applicant on 12.10.2015. The applicant has filed this O.A. on 04.04.2018. Hence, M.A. is rejected.

4. Consequently, this Original Application is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

kc